

SPECIAL BENCH  
COURT - II

S-3

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

TP/78(KB)2023  
COMP.APPL/89(KB)2023,  
COMP.APPL/90(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28<sup>TH</sup> AUGUST, 2023, 02:00 P.M**

IN THE MATTER OF	FAIZ ELAHI PERVEZ ATHER VS NVD SOLAR LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

**Appearance (via video conferencing/physically)**

**ORDER**

1. None for the parties.
2. List this matter on **11.10.2023**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**